


भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
वेबसाइट : www.rbi.org.in/hindiWebsite : www.rbi.org.inई-मेल/email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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March 31, 2021

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending June 2021)

The Government of India, in consultation with the Reserve Bank of India, has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending June 2021 as under:

Notified Amount for Auction of Treasury Bills (April 01, 2021 to June 30, 2021)					
(₹ Crore)					
Date of Auction	Issue Date	91 Days	182 Days	364 Days	Total
April 07, 2021	April 08, 2021	15,000	15,000	6,000	36,000
April 12, 2021	April 15, 2021	15,000	15,000	6,000	36,000
April 20, 2021	April 22, 2021	15,000	15,000	6,000	36,000
April 28, 2021	April 29, 2021	15,000	15,000	6,000	36,000
May 05, 2021	May 06, 2021	15,000	15,000	6,000	36,000
May 12, 2021	May 14, 2021	15,000	15,000	6,000	36,000
May 19, 2021	May 20, 2021	15,000	15,000	6,000	36,000
May 25, 2021	May 27, 2021	15,000	15,000	6,000	36,000
June 02, 2021	June 03, 2021	15,000	15,000	6,000	36,000
June 09, 2021	June 10, 2021	15,000	15,000	6,000	36,000
June 16, 2021	June 17, 2021	15,000	15,000	6,000	36,000
June 23, 2021	June 24, 2021	15,000	15,000	6,000	36,000
June 30, 2021	July 01, 2021	15,000	15,000	6,000	36,000
Total		195,000	195,000	78,000	468,000

2. The Government of India, in consultation with Reserve Bank of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills, depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through regular Press Releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.